

COURT NO. 46 (OS-F)
HON'BLE MS. JUSTICE JYOTI SINGH

FINALS MATTERS (ARBITRATION MATTERS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
1	ARB. A. (COMM.) 36/2018	ASHOK LEYLAND LTD. Vs. DTC	AMIR ZORAWAR SINGH PASRICH	
2	O.M.P. (COMM) 440/2018	WINNER CONSTRUCTION PVT. LTD Vs. UNION OF INDIA	ANUSUYA SALWAN	
3	O.M.P. (COMM) 60/2018 I.A. 1871/2018	MR.AKSHAY MADHVAN Vs. MR. RICHARD CASWELL	AADITYA VIJAY KUMAR, NIKHIL CHOPRA	

FINALS MATTERS

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
1	CS(OS) 3336/2011	AMARJIT KAUR & ORS Vs. M/S J.M BAKSHI & SONS & ANOTHER	ATUL BANDHU, FRANCIS & CO, FRANCIS & GEORGE	
2	TEST.CAS. 96/2011 I.A. 6230/2015 I.A. 6231/2015	VINAY KUMAR Vs. STATE AND ORS	M.L. MAHAJAN, BHARAT SANGAL, BHARAT KUMAR	
3	CS(OS) 369/2012	PALTECH COOLING TOWERS & EQUIPMENTS LTD Vs. BRAHMAPUTRA CRACKER & POLYMER LTD & ORS	REKHA AGGARWAL	
4	CS(OS) 677/2012	SANDEEP KUMAR Vs. NAVAL KISHORE & ANOTHER	RAM KISHAN SAINI, RAJAT ANEJA	
5	CS(OS) 1325/2012 I.A. 4640/2018	SHEMAROO ENTERTAINMENT LTD Vs. AMIT SHARMA & ORS	RISHI AGRAWAL, KHAITAN & CO, TARUN GULATI, SUKANT VIKRAM	
6	CS(OS) 1326/2012	JAGIR SINGH REEHAL Vs. SURINDER KAUR REEHAL & ORS	AMIT PUNJ SAMRAT K NIGAM, RISHI KANT	
7	CS(OS) 1343/2012	SIDDHARTHA SHARMA Vs. MICROSOFT CORPORATION(INDIA) PVT LTD & ANR	M.S VINAIK & ANJALI SHARMA	
8	CS(OS) 2026/2012	M/S ESS AAR FINEX LTD Vs. MANJU DEVI BHARTIA AND ORS	SUNIL MALHOTRA	
9	CS(OS) 2037/2012 I.A. 818/2015	DAYAL DASS Vs. KAMAL KISHOR TORANI	B.S MAAN, RAKESH KR	
10	CS(OS) 2675/2012	CHANDER PARKASH GOSAIN Vs. SURAJ PARKASH	AJAY DIGPAUL & ARTI BANSAL, A K MANCHANDA	

11	CS(OS) 2935/2012 I.A. 544/2019	JASMINE SHERGILL & ANR Vs. DR JASBIR SINGH & ORS	J.S LAMBA, ANUJ GUPTA, R K KAPOOR, R RAJA BALLAL, SANJIV BAHL, DR SUMANT BHARADWAJ	
12	CS(OS) 3429/2015 WITH CS(OS) 2935/2012	DR.JASBIR SINGH Vs. MS. SARABJIT KAUR & ANR.	J S LAMBA, DR SUMANT BHARADWAJ	
13	CS(OS) 3045/2012	M/S KAPUR GEMS PVT LTD Vs. YES BANK LTD	YAKESH ANAND & MURARI KUMAR, KARANJAWALA, KARANJAWALA & CO.	
14	TEST.CAS. 36/2012	RAJESH KUMAR GHAI & ORS Vs. STATE & ORS	ANUPAM SRIVASTAVA, SHIV CHARAN GARG	
15	TEST.CAS. 44/2012	RAJESHWAR KUMAR JAIN AND ANR Vs. THE STATE OF NCT DELHI AND ORS	R.L. SHARMA, ARVIND	
16	TEST.CAS. 57/2012	DR. PRADEEP SETHI Vs. STATE	SAVLA AND ASSOCIATES	
17	TEST.CAS. 76/2012 I.A. 18910/2012	DEEPAK KUMAR Vs. THE STATE(NCT OF DELHI) AND ORS	M.T MALIK	
18	CS(OS) 1977/2015	TANUJA DEVI Vs. NIHAL CHAND AND ORS	KUSUM LATA SHARMA, VIJAY SHARMA, RAJ KUMAR BHARTIYA	
19	CS(OS)-2408/2015 I.A. 49/2019 I.A. 2124/2019	RAJEEV ARORA V/s PRABHJOT SINGH ANAND & ORS	K K BHALLA, MEHTA & KAPOOR, MAHIP DATTA & MANOJ GUPTA, M.S. ROHILLA	
20	CS(OS) 2426/2015	VIJAY PAL Vs. M/S GIRISH MITTAL & SONS(HUF) & ORS	SANJAY RATHI, NAGENDER DESWAL, B S MAAN	
21	CS(OS) 2805/2015 I.A. 15873/2018	SIDDARTH GUPTA Vs. THE DELHI GOLF CLUB LIMITED & ANR	SANJAY ABBOT, VINAM GUPTA, GAURAV M LIBERHAN, GAURAV M. LIBERHAN	
22	CS(OS) 3288/2015	BHAYANA BUILDERS PVT LTD Vs. M/S FORTIS HOSPOTEL PVT LTD	KARANJAWALA & CO, ANURADHA DUTT	
23	CS(OS) 3462/2015	SHRI MANOJ KUMAR Vs. SHRI HIRA LAL	RAJENDER AGARWAL & R K MODI	
24	CS(COMM) 100/2016	M/S RAJDEEP BUILDCON PVT LTD Vs. M/S NATIONAL BUILDING CONSTRUCTION CORPORATION LTD & ORS	SADIQUA FATIMA, MOHITA BAGATI, PRIYANKA, ABIR PHUKAN, KMNP LAW	
25	CS(COMM) 125/2016 OLD NO. CS(OS) 1382/2011	M/S ORION SECURITY SOLUTIONS Vs. M/S TOWER VISION INDIA PVT LTD	N KUMAR, SMRITI MISHRA, PADMA PRIYA	

26	CS(COMM) 349/2016 OLD NO. CS(OS) 1017/2002	J.KOHLI AND ANR. Vs. RAM BHAGWAT AND ORS.	DAYAN KRISHNAN,ANURADHA KUKREJA,RUCHI JAIN,TRIDEEP PAIS,GAUTAM NARAYAN,ABHILASH PILLAI,CYRIL AMARCHAND,VIRENDER GOSWAMI	
27	CS(COMM) 458/2016	BIKANERVALA FOODS PRIVATE LIMITED Vs. M/S PARAM DAIRY LIMITED	ARJUN TANEJA,SAURABH SETH	
28	CS(COMM) 477/2016 I.A. 14869/2012 OLD NO. CS(OS) 2489/2012	ASHOK ARORA Vs. M/S RAJWANT SINGH ENGINEERS AND CONTRACTORS & ANTOHER	PRAMOD KR SHARMA,AMIT PUNJ	
29	CS(COMM) 479/2016 OLD NO. CS(OS) 829/2013	SATISH SHARMA & ANR Vs. NATIONAL COOPERATIVE CONSUMERS FEDERATION OF INDIA LTD	AVINASH TYAGI & ASSOCIATES	
30	CS(COMM) 539/2016	M/S VINDHYA TELELINKS LTD Vs. LS CABLES & SYSTEMS LTD	NARENDERA M SHARMA,SANJAY BANSAL	
31	CS(COMM) 558/2016 OLD NO. CS(OS) 2456/2010	REDIFF.COM INDIA LTD Vs. E-EIGHTEEN.COM LTD	SUNITA K SREEDHARAN,ABHISHEK MALHOTRA	
32	CS(COMM) 869/2016 I.A. 13031/2014 OLD NO. CS(OS) 2649/2012	CUBE CONSTRUCTION ENGINEERING LTD Vs. NATIONAL BUILDING CONSTRUCTION CORPORATION(NBCC)	SINGHANIA AND PARTNERS LLP,MADHU	
33	CS(COMM) 986/2016 OLD NO. CS(OS)-1596/2010	M/S SIEMENS AKTIENGESSELLSCHAFT (SIEMENS AG) Vs. DELHI TRANSCO LTD	FIRDOUSE QUTUB WANI,RASHMI CHOPRA	
34	CS(COMM) 1023/2016 OLD NO. CS(OS) 733/2009	BATA INDIA LTD. Vs. ORIENTAL INSURANCE COMPANY LTD.	RAMAN KAPUR,HONEY TANEJA,T K GANJOO	
35	CS(COMM) 1036/2016 old no. CS(OS) 1998/2009	SOUTHERN ENGINEERING COMPANY Vs. NATIONAL BUILDING CONSTRCTION	SANJEEV KUMAR & CO,MANOHJ	
36	CS(COMM) 1238/2016 OLD NO. CS(OS) 2261/2010	M/S GOLD RESORTS AND HOTELS PVT LTD Vs. M/S SUBHI INTERNATIONAL PRIVATE LTD	SUBRAMONIUM PRASAD	
37	CS(COMM) 1267/2016 OLD NO. CS(OS) 1812/2013	TQ6 INC Vs. M/S SURYA ROSHNI LIMITED & ANR	HRISHIKESH BARUAH,S K SINHA	
38	CS(COMM) 1482/2016	ARVIND LIMITED Vs. INDIAN OIL CORPORATION LIMITED	LAW CHAMBERS OF AYUSH AGRAWAL	
39	CS(COMM) 1587/2016 I.A. 2291/2007 I.A. 3790/2013 OLD NO. CS(OS) 374/2007	TINNA OILS AND CHEMICALS LTD. Vs. UNITED INDIA INSURANCE CO. LTD.	R.K.KOHLI,M DUTTA,VINEET MALHOTRA,SANJAY KUMAR,K.SINGHAL	
40	CS(COMM) 1649/2016	M/S SAFIRE CAPITAL ADVISORS INDIA PRIVATE LIMITED Vs. M/S TRATEC ENGINEERS PVT LTD	DIYA KAPUR & SHYEL TREHAN	

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FINAL MATTERS (ORIGINAL SIDE)

41	CS(OS) 160/2016	MR ADITYA KHANNA Vs. MR GAURAV KHANNA & OTHERS	MANSI CHADHA, GAURAV KUMAR SINGH, SHALINI KAPOOR	
42	CS(COMM) 74/2017	M/S GURU EXIM Vs. INDIAN OVERSEAS BANK & ANR	SAURABH KANSAL	
43	CS(COMM) 160/2017	MAHARISHI AYURVEDA PRODUCTS PVT. LTD. Vs. SPARSH BUILDERS PVT. LTD.	SINGH & ASSO.	

COURT NO.41 (OS-A)
HON'BLE MR. JUSTICE JASMEET SINGH

FINALS MATTERS (ARBITRATION MATTERS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
1	O.M.P. (COMM) 109/2016 <u>OLD NO. O.M.P. 105/2014</u>	M/S VILLAYATI RAM MITTAL Vs. NATIONAL HIGHWAYS AUTHORITY OF INDIA	GIRISH AGGARWAL	
2	O.M.P. (COMM) 331/2016 I.A. 8599/2016	NATIONAL HIGHWAYS AUTHORITY OF INDIA Vs. ORIENTAL STRUCTURAL ENGINEERS PVT LTD-KMC CONSTRUCTIONS LTD(JV) - (OSE-KMCJV)	MUKESH KUMAR	
3	O.M.P. (COMM)-490/2016 I.A. 14225/2016 I.A. 9263/2023	FEDERAL BRANDS LTD (PREVIOUSLY MICROTEx INDIA LIMITED) V/s ZINKA LOGISTICS SOLUTIONS PRIVATE LIMITED & ANR.	ABHISEK MOHANTY, SHUBHENDU ANAND, ARJUN KRISHNAN, AYUSH DHAWAN, ANANT GARG, SHEETAL VOHRA	
4	O.M.P. (COMM) 544/2016 OLD NUMBER O.M.P. 1443/2014	BARISTA COFFEE COMPANY LTD Vs. ANITA SHARMA	KAPOOR, KANWAL INDER, AVIJIT ROY, MAYANK MEHANDRU	

COURT NO.50 (OS-G)

HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORAFINALS MATTERS

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
1	DELETED			
2	DELETED			
3	CS(OS) 584/2005	SARDAR BALVINDER SINGH NEGI Vs. SARDAR SURJEET SINGH AND ORS.	INDERBIR S ALAG, KAPIL, KAPIL KHER, GURVINDER PAL SINGH, ANIL K. KHER, D.R. BHATIA	
4	CS(OS) 745/2005	MEENAKSHI RANI Vs. PANKAJ JAIN AND ORS	SANJEEV MAHJAN, A.K.NIGAM, MEENAKSHI RANI, SHIVANI LAL, S.B. SHARMA	
5	CS(OS) 1225/2005 I.A. 13337/2007	GOVERNMENT OF NCT OF DELHI AND ANR. Vs. UNITED BUILDERS AND ORS.	ACHI SHARMA, SOM DUTT KAUSHIK, R.K GUPTA, B.M. SEHGAL, SOMDUTT KAUSHIK	
6	CS(OS) 1240/2005	RELIANCE POLYCRETE (P) LTD. Vs. VINIVINE ULTRA SUPER MARKET AND ORS.	M.K. SINGH, VIJAY KR. SINGH, SANJEEV K. SINGH, RUPESH K. GUPTA, RAJEEV NARAYAN, ABHISHEK ANAND	
7	CS(OS) 1625/2005 I.A. 9674/2005	S.K. BEHL AND ORS. Vs. USHA INTERNATIONAL LIMITED	SANDEEP MAHAPATRA, EKTA KAPIL, RAJENDER NISCHAL, HARPREET SINGH POPLI, ANURADHA DUTT, DEVENDRA SINGH, PRIYA BANSAL, GAURAV CHAUHAN, PREET PAL SINGH	
8	CS(OS) 89/2006 I.A. 3840/2006	KUSUM LATA NIGAM Vs. ASHOK NIGAM & ORS.	GARIMA PRASAD, KAMLESH MAHAJAN, NEHA GOYAL, SUCHITA SHARMA	
9	CS(OS) 306/2006	PUNJ LLOYD LTD. Vs. DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. (DSIDC)	J.P.SENGH, ANU NARAYAN, SANDEEP AGGARWAL, GURKAMAL, ASHISH AGGARWAL, K.A. SINGH, BHUVAN GUGNANI, ARVIND KR SHARMA	
10	CS(OS) 361/2006	B.P. GUPTA Vs. M/S FIAT INDIA PVT. LTD.	S.M.CHUGH, R.N. SHARMA, RITU CHHABRA, M.K. SHUKLA, GUPTA & GUPTA, DURGESH GUPTA, YAMANDEEP KUMAR, R K JAIN RAJESH RAJORA, VIKAS K. CHADHA	

11	CS(OS) 1173/2006	M/S FITNESS SOLUTIONS INTERNATIONA CO.LTD. Vs. M/S K AND K HEALTH CARE PVT LTD	ANUPAM SRIVASTAVA, AVINASH KUMAR, RAJAT ANEJA, SANJEEV SABHHARWAL	
12	CS(OS) 1867/2006 I.A. 10974/2006	SHRI BHUPINDER SINGH Vs. M/S DELHI APARTMENTS PRIVATE LTD. & ORS.	ANIL SAPRA, AJAY DABAS, PANKAJ VIVEK, RAJESH PATHAK, S.K. SHARMA, S RITAM	
13	CS(OS) 1887/2006	M/S LAKSHMI PRECISION SCREWS LTD. Vs. SYNDICATE BANK AND OTHERS	SHIVANI LAL, SANGRAM PATNAIK, S. SUNITA, V. SUDEER, S.B. SHARMA, SANJEEV K. JHA, ANUP KUMAR, UDAY GUPTA, C.R.ANAND, S.K.SINGH	
14	CS(OS) 2030/2006	M/S BHANDARI BUILDERS PVT.LTD. Vs. D.D.A. & ANR.	RENUKA ARORA, BEENASHAW, RAVI, MON ICA SHARMA, ANIL SAPRA, PUNEET AGRAWAL, RAJIV BANSAL, HARSHIT AGARWAL, S.S JAUHAR	
15	CS(OS) 2192/2006 I.A. 12812/2017 WITH TEST.CAS. 52/2006	SHRI ASHOK REKHI Vs. SMT. CHANDA BHASIN & OTHERS	A.K. THAKUR, PREM N. SEWAK, P.N.SEWAK AND SHEFLI SEWAK, R.K.MISHRA, RAJIV NAYAR, SURENDRA KR, ABHISHEK BHARDWAJ, AQUIB ALI, AKASH JANDIAL, T.K.GANJU	
16	TEST.CAS. 52/2006 I.A. 14718/2013 WITH CS(OS) 2192/2006	SHRI ASHOK REKHI Vs. STATE & OTHERS	A.K. THAKUR, R.K. MISHRA, JP VERMA, PANKAJ AGARWAL, SEWAK & ASSO., PINKY AGGARWAL, C.K. RAI	
17	CS(OS) 2258/2006	SHRI JAGDISH MALIK Vs. SMT. DROPATI NARANG & ANR	RAKESH TIKU, R.S. SAHNI, H.M. SINGH, SH. RAKESH GAUTAM, H.M.SINGH, KAUSHAL YADAV, JAGJIT SINGH	
18	CS(OS) 2302/2006 WITH TEST.CAS.65/2006	SH. KAJAL BASU & ANR. Vs. SMT. ARTI BASU & ORS.	SUMANT DE, T.R.KUKREJA, B.L.WALI, ASHWANI K DHATWALI, J.P. SINGH, PRANESH, ADHIP IYER, VK SINGH, AGARWAL JETLEY AND CO., J.S.BAKSHI, AGARWAL	
19	TEST.CAS. 65/2006	SH. RANJIT BASU Vs. SHRI KAJAL BASU & ORS.	J.R. PRIANI, SATPAL SINGH, RAJEEV KHANNA, A K DHATWALIA, RAJNEESH K SHARMA, PRANESH, ADHIP IYER, J.S.BAKSHI, AGARWAL JETLEY, ANJALI J MANISH, AMIT SARKAR, PREM. P TEWARI, ASHOK KUMAR	
20	TEST.CAS. 11/2006	RENU CHHABRA AND ANR Vs. STATE (GOVT OF NCT OF DELHI)	ABINASH K MISHRA	
21	TEST.CAS. 44/2006 I.A. 8691/2006	S.PREMINDER SINGH AND ORS Vs. STATE AND ORS	RISHI DEWAN, ANIL AGGARWAL AND CO., AMIL K.GUJRAL, VIVEK SHARMA, ANIL AGGARWAL	

22	DELETED			
23	CS(OS) 85/2007	M/S S.M. MILKOSE LTD. Vs. M/S JMD PROTEINS PVT. LTD.	ABHAY SINGH, VINAY SHARMA, PARITOSH BUDHIRAJA, K.L. BUDHIRAJA, NASREEN HASAN, ASHISH AGGARWAL	
24	CS(OS) 98/2007	S. MANJINDER SINGH Vs. M/S ALLIED ENGINEERING & BUILDERS PVT. LTD.	RAJENDER AGARWAL, ASHOK KUMAR CHHABRA, NAMITA CHOUDHARY, R M SINHA	
25	CS(OS) 233/2007	MS. UMA SINGH AND ANR. Vs. MR. JAY RANDOLPH VASS AND ORS.	ARIJIT MAZUMDAR, ATISHI DIPANKAR, GEETA LUTHRA, DUA ASSOCIATES, RAJESH, ANCHAL MALIK, AMIT SINGH CHADHA, JATIN SEHGAL, RAJESH BAMEJA, V.P. SINGH, YOGESH PACHAURI	
26	CS(OS) 427/2007	AGGRESSIVE EXPORTS INDUSTRIES PVT. LTD Vs. SH. KISNA	MANCHANDA & ASSOCIATES, RAJENDRA, J.K. SHARMA, LAKSHAY SAWHNEY, NARESH KAUSHIK, B S MAAN	
27	CS(OS) 505/2007	U.K. PAINTS(INDIA) PVT. LTD Vs. MR. JAGDISH RAI AND ANR.	S.L.K AND ASSOCIATES, SANJEEV ANAND, D.NISHANT, SHRIN KHAJURIA, SANJEEV SINDHWANI	
28	CS(OS) 1528/2007	M/S MOHAN OVERSEAS PVT. LTD. Vs. M/S GOYAL TIN & GENERAL INDUSTRIES & ORS.	D.S. NARULA, RAJIV SINGH, ARVIND NAYAR, RAJINDER AGGARWAL, JAGAT NARAIN	
29	CS(OS) 1675/2007	M/S ASHOK KAMAL CAPITAL BUILDERS PRIVATE LIMITED Vs. DELHI DEVELOPMENT AUTHORITY AND ANR.	NARESH C. SHARMA, ARVIND GUPTA, AMIT MEHRA, M.K. SINGH	
30	CS(OS) 1680/2007	PUNJ LLOYD LTD. Vs. GAIL INDIA LTD.	JITENDER PAL SENGH, NAVIN KUMAR, J SAGAR, N L GANAPATHI	
31	CS(OS) 1724/2007	NATIONAL SEEDS CORPORATION LTD. (N.S.C.) Vs. ALLAHABAD BANK	ANIL K. BATRA, RAHUL KAUSHIK, K.C. KAUSHIK, K.K. TIWARI, ASHOK KR JAIN	
32	CS(OS) 1796/2007 I.A. 17049/2011	INDUSTRIAL DEVELOPMENT BANK OF INDIA Vs. M/S NIJER AGRO FOODS LTD. AND OTHERS	KESAR DASS B. AND ASSOCIATES, ABHISHEK, SURE SH DUTT DOBHAL, ABHISHEK KUMAR, N.B. JOSHI, PURUSHOTTAM MISHRA, LOKESHBHOLA, R.P.A GRAWAL	
33	CS(OS) 1817/2007 I.A. 748/2015	SMT.RAJ MOHINI AND OTHERS Vs. SMT.RAJ RANI UPPAL	RAKESH TIKU, VIKRAM MEHTA, UPASANA	

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FINAL MATTERS (ORIGINAL SIDE)

		AND OTHERS	PAHUJA, DHIRAJ SACHDEVA, MAMTA TANDON, LALIT GUPTA	
34	CS(OS) 2075/2007 I.A. 12162/2007 I.A. 25179/2014	SHRI VINOD KUMAR GUPTA Vs. SHRI MANOJ KUMAR SINGHAL & ORS.	RAJENDER AGARWAL, SUDHIR NANDRAJOG, S.C.SINGHAL, DR . SAIF MAHMOOD, VIPUL GUPTA	
35	CS(OS) 2488/2007	VANDITA Vs. DINESH BHARDWAJ AND ANR.	J.K.DHINGRA, K.A.SINGHAL, T. BASU, RANJAN KUMAR, N S VASISHT, VISHAL SINGH, SUDHIR NANDRAJOG	

concluded
BY ORDER
REGISTRAR ORIGINAL